

**Directorate General of Foreign Trade
Udyog Bhawan
DES-V Section**

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Minutes of NC-V meeting held on 04.12.2014

The meeting No.32/AM-15 for the licensing year 2014-15 to consider the cases under Duty Exemption Schemes (Chapter-4)) held on 04.12.2014 in Conference Room No.04 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Shri V.K. Kohali, Director	TC, Noida
2.	Shri K.C. Meena, DDG	DGFT
3.	Shri Barinder Singh, Assistant Director	DC (MSME)
4.	D.C Katoch, FTDO	DGFT

The agenda for meeting No.32/AM-15 dated 04.12.2014 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

MEETING : 32/84-ALC3/2014
NUMBER MEETING DATE :04.12.2014

	Case No.:9/20/84-ALC3/2014	Party Name: ARVIND LIMITED	Meet No/Date:32/84-ALC3/2014 04.12.2014	Status: Deferred
1	HQ File :01/84/050/00156/AM15/	RLA File :07/24/040/00149/AM15/	Lic.No/Date:0710106028 22.07.2014	Defer date 01.01.2015
Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that in response to our letter dated 05.09.2014 the applicant firm has not provided CAD/CAM, GSM, manufacturing process and weight of export product in support of their proposal. The case stands for re-listing for 01.01.2015.				

(2)

Case No.442	M/s R.R. Fashion Fabrics, Chennai.
NC 32/AM-15, dt. 04.12.2014	File No.01/84/162/1155/AM-08/DES-V
Re-fixation of input output norms in respect of Advance Authorization No. 0410092795 dated 19.12.2007	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the firm did not furnish CAD/CAM/ Measurement chart etc in this case. Therefore the committee decided to ask the firm for the same and relisting the matter for 01.01.2015.

(3)

Case No.443	M/s Dhruv Globals Ltd., Faridabad.
NC 32/AM-15, dt. 04.12.2014	File No.01/84/171/118/AM-15/DES-V
Re-fixation of input output norms in respect of Advance Authorization No. 0510361429 dated 01.08.2013.	





Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the above said Advance Authorization on **net to net basis**.

(4)

Case No.444	M/s Silver Spark Apparel Ltd, Mumbai-formerly in the name of M/s Raymond Ltd, Chikkaballapura, Karnataka
NC 32/AM-15, dt. 04.12.2014	File No.01/84/50/124/AM-13/DES-V
Fixation of input output norms in respect of Advance Authorization No. 0710087272 dated 27.03.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Men's vest with Lining 65% Polyester, 33% Wool, 2% Lycra.	2000 Nos.	Lining Fabric 50% Polyester 50% Viscose	12,818 Sq. meters
			Woven Fusible Inter5lining 100% Polyester	5,064 Sq. meters
			Non-Woven Fusible Inter5lining 100% Polyester	3,025 Sq. meters
			Pocketing Fabric Woven (96%Cotton,4% Polyester)	1,296 Sq. meters
			Thread	1,92,0000 Meters

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(5)

Case No.445	M/s M Chelsea Mills, Gurgaon.
NC 32/AM-15, dt. 04.12.2014	File No.01/84/171/124/AM-15/DES-V
Re-fixation of input output norms in respect of Advance Authorization No. 0510389084 dated 25.06.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer the case to DC (MSME) for their examination and comments. It was decided to await the same and defer the case for re-listing on 01.01.2015.

(6)

Case No.446	M/s Chelsea Mills, Gurgaon.
NC 32/AM-15, dt. 04.12.2014	File No.01/84/171/117/AM-15/DES-V
Re-fixation of input output norms in respect of Advance Authorization No. 0510361798 dated 02.08.20134	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer the case to DC (MSME) for their examination and comments. It was decided to await the same and defer the case for re-listing on 01.01.2015.

(7)

Case No.: 447	Party Name: MAYA EXPORTS CORPN	Meet No/Date:32/84-ALC3/2014 04.12.2014	Status: Approved	
HQ File :01/84/050/00099/AM15/	RLA File :05/24/040/00104/AM15/	Lic.No/Date:0510387783 30.05.2014		
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to re-fixation the ad-hoc norms in the Advance Authorization issued in this case as per details given in the Bill of Entries and Invoice/Shipping Bills, as detailed below:-				
S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Girls Skirt with lining made of 68% Cotton 21% Polyamide 11% Viscose knitted dyed lace fabric, GSM-120+/-10%	28,783 Nos.	68% Cotton 21% Polyamide 11% Viscose knitted dyed lace fabric, GSM-120+/-10%, width-60"	2,7173 Sqms (0.94 Sq. meter per piece)
The GSM should match in both import and export.				
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.				

(8)

Case No. 448	M/s Imperial Readymade Garments Factory India Pvt. Ltd, Chennai
NC No.32/AM15	F.No.01/84/50/311/AM11/DES-V
Dated 04.12.2014	Ratification of input output norms in respect of Advance Authorization No.0410120397 dated 05.01.2011.

Decision: The Committee considered/reviewed the case as per agenda and after detailed deliberations in consultation with representatives of technical authorities present in the meeting decided to re-fixation of ad-hoc norms in above said authorization as detailed below:-

S. No	Export item	Export Qty.	Import item	Qty. allowed	
				Earlier	Now
1	81% cotton 18% polyester 1% spandex denim ladies shorts	2995 Pcs	81% cotton 18% polyester 1% spandex stretch slub denim, GSM-305+/-5%, width-56"	@ 1.60 Sq mtrs./Pc or as applied for whichever is lower.	@ 1.70 Sq mtrs./Pc
			80% polyester 20% cotton T/C pocketing, GSM-105+/-5%, width-58"	1052.530 Sq mtrs.	1052.530 Sq mtrs.
			GVMT#86, 1-1/2" printed elastic	3567.5 Mtrs.	3567.5 Mtrs.
2	97% cotton 3% spandex stretch ladies shorts	16706 Pcs	97% cotton 3% spandex stretch twill, GSM-197+/-5%, width- 58"	@ 1.60 Sq mtrs./Pc or as applied for whichever is lower.	@ 1.70 Sq mtrs./Pc

			80% polyester 20% cotton T/C pocketing, GSM-105+/-5%, width-58"	5870.96 Sq mtrs.	5870.96 Sq mtrs.
			GVMT#86, 1-1/2" printed elastic	19899.380 Mtrs.	19899.380 Mtrs.
3	97% cotton 3% spandex ladies shorts	15834 Pcs	97% cotton 3% spandex, GSM-193+/-5%, width-57/58"	@ 1.60 Sq mtrs./Pc or as applied for whichever is lower.	@ 1.70 Sq mtrs./Pc
			80% polyester 20% cotton T/C pocketing, GSM-105+/-5%, width-58"	5564.510 Sq mtrs.	5564.510 Sq mtrs.
			GVMT#86, 1-1/2" printed elastic	18860.7 Mtrs.	18860.7 Mtrs.

The GSM shall match on both side of export and import.

The Regional Authority shall be advised to take necessary action subject to compliance of other usual condition

(9)

Case No.449	M/s M Chelsea Mills, Gurgaon.
NC 32/AM-15, dt. 04.12.2014	File No.01/84/171/125/AM-15/DES-V
Re-fixation of input output norms in respect of Advance Authorization No. 0510383092 dated 28.03.2014.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer the case to DC (MSME) for their examination and comments. It was decided to await the same and defer the case for re-listing on 01.01.2015.

(10)

Case No.450	M/s Lumens India, Kolkatta.
NC 32/AM-15, dt. 04.12.2014	File No.01/84/050/00005/AM-15/DES-V
Re-fixation of input output norms in respect of Advance Authorization No. 0210200289 dated 20.02.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer the case to DC (MSME) for their examination and comments. It was decided to await the same and defer the case for re-listing on 01.01.2015.